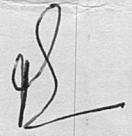


Date	Office Notes	Orders of the Tribunal
		<p style="text-align: right;"><u>O.A. No. 1068/04.</u></p> <p><u>20.9.04</u></p> <p><u>Hon' Mrs. Meera Chhibber, J.M.</u></p> <p>None for the applicant, even in the revised call. Km. Mamta Sharma, holding brief of Shri S.K. Anwar, counsel for the respondents.</p> <p>This O.A. was filed by the applicant on 10.02.04 with certain defects pointed out by the Registry. But till date the defects have not been cured, accordingly this case has been placed before the Court for passing appropriate orders. Even today none is present for the applicant which shows that the applicant is not interested in prosecuting the case any longer, accordingly this case cannot be <del>listed</del> <sup>entertained</sup>, the same is accordingly dismissed.</p> <p style="text-align: right;">   J.M. </p> <p>(ms)</p>